

CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH (CIRCUIT AT PORT BLAIR)

No. O.A 351/188/2018

Date of Order: 21.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

J ANUSHIYA VS-EÜEČTRÌCITY

For the Applicants: For the Respondents:

MR G B KUMAR, COUNSEL MR N-A KHAN, COUNSEL

ORDER (Oral)

Per: Bidisha Banerjee, Judicial Member

Ld. counsel for the applicant produced a letter dated 20.12.2018, written by the applicant, and submits that the applicant does not want to pursue the matter.

2. Accordingly, the matter is dismissed as not pressed.

(Nandita Chatterjee) Administrative Member (Bidisha Banérjee) Judicial Member

SS